

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/8(KB)2022
IA(COMPANIES.ACT)/18(KB)2024,
RST.A (COMPANIES ACT)/11(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	METAFLUX COMPANY PVT. LTD. VS SHREE PADMAWATI METALIKS PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Malay Kr. Das, Adv.] for the Petitioner

Mr. D. Basu, Adv.] for the Respondent

Ms. Urmila Chakraborty, Adv.

Ms. S. Basu, Adv.

ORDER

1. Learned Counsel for the parties present.
2. **IA(COMPANIES.ACT)/18(KB)2024 & RST.A (COMPANIES ACT)/11(KB)2023**
 - a. Heard. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**